

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/10354 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 22nd October, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.HC(IB)-VIG/01/2024/559-62 Dated 04.10.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh has been granted **casual leave on 14.10.2024, along with station leave permission w.e.f. 05.10.2024 to 15.10.2024**. During his absence, the Judicial Magistrate First Class, Khonsa will look after the remand matter.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/10355-10356 /A, dated 22-10-2024
Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

